## **Declaration of Assets and Liabilities**

I,	Dhananjay	kumar		Bijendra prasad singh
			, son/daught	er/wife of,
aged	29	years,	belonging to,	Bihar Legislative Assembly, patna.

Year

2022

service and presently working as **Stenographer** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

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given)

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
(i)	Cash	Rs-1500/-				
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs-200000/- as on 01st february,2021 in S.B.I, BVS	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	PPF Rs. 30,128/-	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	TVS APACHY 160, REG-BR01ES0751, YEAR 2019	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	NIL	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as		
(a)	(i) Loans from Banks	NEW/HINDUJA LEYLAND FINANCE LTD	99000/-		
	(ii) Loans from financial institutions	NIL	NIL		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL		
	(b) dues to departments dealing with supply of water	NIL	NIL		
	(c) dues to departments dealing with supply of electricity	NIL	NIL		

	(1) 1 1 - 1 1	NIII	NIII
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL ASSESSMENT YEAR-2021-22 PAN NODWQPK8178E	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

## C. Personal Detail

C. Personal De	ztan									
GPF/CPF/PRAN No.	:-	110173808970								
Gender	:-	М	(N	1/F)		#1 1 B T S1	A 2 5	1 100		
Date of Birth	:-	1	6	0	2	1	9	9	2	(DD/MM/YYYY)
				v i i						
Class/Group	:-	С		(A	/B/C					
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		(Full Na	ame e	e.g. B.	A.SB	har Ad	lminist	rative	Service	е,
		B.S.S	Bih	ar Sec	retaria	t Serv	ice etc	)		

PATNA BIHAR

I hereby declare knowledge and belief. that the above details are true to the best of my

Signature ..

Name of Employee: Dhananjay kumar

Place: PATNA

Home District

Designation: STENOGRAPHER

Date: 08-02-2022

Department: Bihar Legislative Assembly, patna.

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.